

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 21-MAY-2025 (WEDNESDAY)**

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	261	KOL	2024	2006-07	[A] JYOTI RANJAN ROY(LIMITED GUAREDIAN -SUVAJIT ROY)	C		
2	ITA	314	KOL	2017	2006-07	[A] JYOTI RANJAN ROY	C		
3	ITA	963	KOL	2024	2006-07	[A] JYOTI RANJAN ROY REPRESENTED BY LIMITED GUARDIAN SUVAJIT ROY	C		

  
**Assistant Registrar  
19-May-2025**